

[Print](#)**Defective Case Register from 2026-09-28 to 2026-09-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/29519/2026	PRADIPTA KISHORE BHUYAN	2026-09-28	1. Details of the Informant / Victim need to be redacted from all places of Annexure 1
2	D-BLAPL/29391/2026	SAROJ KUMAR PADHI	2026-09-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Non-redacted copy of Annexure-1 (FIR) be kept in closed envelop
3	D-WP(C)/45825/2026	SAROJA KANTA SAMAL	2026-09-28	i) Page no. 22 and 23 not legible.
4	D-WP(C)/44658/2026	PRAFULLA KUMAR KAR	2026-09-28	1.Synopsis and date chart not alphabetically paginated.
5	D-MATA/45393/2026	ANKANN PANDA	2026-09-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
6	D-CMP/45958/2026	ASHOK KUMAR BEHERA	2026-09-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Synopsis and date chart not alphabetically paginated.2.Petitioner no.2 not signed V.nama.3.Affidavit sworn by petitioner no.1 and authorized by petitioner no.2 whereas petitioner no.2 not executerd .V.nama.
7	D-ABLAPL/29494/2026	ARJUNA CHARANA BEHERA	2026-09-28	1. Reference certificate is not correctly furnished. 2. Page Nos. 13 and 14 in the F.I.R. copy is not correctly placed. 2. The name and address of the Victim/Informant and her husband may be redacted form the petition and F.I.R copies. 3. The un-redacted F.I.R.copies may be may be kept in sealed cover.
8	D-ABLAPL/29629/2026	MOHAMMED RIAZ	2026-09-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
9	D-WP(C)/44398/2026	SALYADU ANIL KUMAR DORA	2026-09-28	1. father s name of he petitioner not furnished in cause title of the application. 2. page no 33 not filled.
10	D-WP(C)/45831/2026	SAROJA KANTA SAMAL	2026-09-28	i) Date mentioned in last line of sl. no. 10 of the petition not tally with annexure3.
11	D-ABLAPL/29637/2026	JYOTIRMAYA SAHOO	2026-09-28	1. The Office has to furnish the date of disposal of D- 31641/2025 in the FIR details
12	D-WP(C)/45727/2026	PABITRA KUMAR NAYAK	2026-09-28	I.Affidavit Not Proper. Receipt Showing Serv.copy To cg not Filed. Paragraph no. not correctly furnished in declaration.

13	D-WP(C)/42572/2026	AJAY KUMAR ROY	2026-09-28	1. Court fee Rs 6/- deficient in W.P 2.complete address of petitioner-4 not furnished
14	D-ABLAPL/29671/2026	KISHORE KUMAR MISHRA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Synopsis and Dates and Events shall be furnished in separate sheets 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 3. In the Cause Title Surname of the Petitioner is appears wrong 4. All Ld. Advocates have not put their signature on the face of the V. nama
15	D-ABLAPL/29574/2026	SUBODH KUMAR MOHANTY	2026-09-28	Name,address,mobile No. of the victim/informant be redacted from annx-1
16	D-WP(C)/45940/2026	AMIYA KUMAR TARAI	2026-09-28	i) Age of petitioner no. 4 not furnished in C.T.
17	D-WP(C)/43091/2026	ANAM CHARAN PANDA	2026-09-28	1. In Page 7 advocate has not signed.
18	D-ABLAPL/29520/2026	DEEPAK KUMAR DAS	2026-09-28	1. In Dates and Events, the date of FIR is wrong 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 3 Top parts of Pages 20 to 23 vide Annexure 1 are not legible
19	D-WP(C)/44429/2026	BASUDEV BARIK	2026-09-28	i) the retrenchment period mentioned in 2nd para of 1st page not tally with prayer of the petition.
20	D-BLAPL/28556/2026	SARAT KUMAR JENA	2026-09-28	Name and Details of Victim/Informant mentioned in annexure -3 need not be disclosed and kept in closed cover.
21	D-WP(C)/44427/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-28	1. Date of letter 18.8.26 mentioned in Ann.6 of Index and para 13 not correct.
22	D-ABLAPL/29528/2026	SAPAN KUMAR LENKA	2026-09-28	1. In Synopsis, place of the Ld. SDJM Court has not been mentioned. 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
23	D-ABLAPL/29274/2026	PRIYA RANJAN MISHRA	2026-09-28	i) Reference certificate is not correctly furnished as per Notice dated 03.09.2026.
24	D-FAO/45081/2026	SUBRAT SATPATHY	2026-09-28	deposit slip not filed
25	D-BLAPL/29449/2026	SMRUTI RANJAN ROUT	2026-09-28	1. Reference certificate is not correctly furnished. 2. The name of the petitioner mentioned in the Cause Title does not tally with that of his signature in V.nama.
26	D-CRLMC/28892/2026	JUDHISTHIR SAHOO	2026-09-28	14-NOT PROPERLY INDEXED. 1. Certified copy of Annex-1 not filed.

27	D-CRLMC/29166/2026	PRAJNA SARITA MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Signature of the petitioner Nos. 3 and 4 in V.nama not tally with cause title.
28	D-WP(C)/45541/2026	PRAKASH KUMAR MISHRA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/44870/2026	MOHAMMED RIAZ	2026-09-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/45252/2026	MAHENDRA KUMAR SAHOO	2026-09-28	Representation date not mentioned in Annexure-7
31	D-WP(C)/45349/2026	AKSHYANGSHU SEKHAR NANDY	2026-09-28	1. In Index, at Annexure-4 order date wrongly furnished. 2. After affidavit page , another page to be removed
32	D-WP(C)/41173/2026	PRAVAT RANJAN SUTAR	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Father name of the petitioner mentioned in affidavit not tally with cause title.ii) Annexure-1 not mentioned in page -11. page 11 is not legible.iii) Page no. 14 is missing. iv) Annexures marked in page 15 and 17 not tally with index.
33	D-ABLAPL/29458/2026	SANGRAM KUMAR DAS	2026-09-28	1. The name and address of the victim and her relations name may be redacted from petition and F.I.R.copy. 2. The un-redacted F.I.R. copy may be kept in sealed cover.
34	D-CRLA/24179/2026	HIMANSHU SEKHAR MISHRA	2026-09-28	1. A.fee of Rs.4/- not paid. 1.In cause Title (In the matter of)U/S.14(A) of S.C.and S.T.Act mentioned but in F.I.R.and Rejection order said Act not mentioned.
35	D-ABLAPL/29615/2026	BISHNU PRASAD PRADHAN	2026-09-28	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
36	D-WP(C)/44441/2026	SHAMBHU CHARAN NATH SHARMA	2026-09-28	1. Complete address of the opp. party no 4 not furnished. 2. Complete address of the opp party no 2 not furnished. 3. In prayer information not correctly furnished.
37	D-CONTC/45553/2026	ADV	2026-09-28	1.Copy of Disposed of order dated 19.9.25 passed in CONTC.5677/24 be filed and page marked in Index.
38	D-ABLAPL/29525/2026	TANMAYA KUMAR MOHANTY	2026-09-28	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of the Court 2. In Dates and Events, the date of FIR is wrong 3. FIR page 2 is missing. Page 11 and 12 are partially readable

39	D-WP(C)/44849/2026	DILLIP KUMAR SAHU	2026-09-28	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 1. Opp.Party No.1 not correctly furnished in the cause title.2. As per Index, Annexures-1 and 8 not described in the petition.
40	D-WP(C)/41504/2026	BISWABIJAYABAXI ACHARYA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. paragraph declaration left blank.
41	D-WP(C)/44469/2026	RAJKISHORE SWAIN	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The date of execution of V. nama not furnished.
42	D-CONTC/45687/2026	SWAGAT KUMAR SAHU	2026-09-28	i) Petitioner No.2 to 6 not executed in the V.Nama
43	D-ABLAPL/29625/2026	USHARANI PATI	2026-09-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. CT case no. as mentioned in the Cause Title is not matching with the Synopsis , Dates and Events, the contents of the A. Bail Application and so also with the Prayer 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 3. In Affidavit, Petitioner No. 2 has not authorised Petitioner No.1 to swear in the Affidavit 4. All Ld. Advocates have put their Signature nor they furnished their Mobile No. in the V. nama
44	D-WP(C)/45493/2026	SIDHARTH MALLICK	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/45514/2026	ADYASIDHI MISHRA	2026-09-28	i) Date mentioned in 3rd para of page 4 not tally with annexure-1.
46	D-WP(C)/44640/2026	KUNAL KUMAR SWAIN	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annx.4 not legible
47	D-WP(C)/44369/2026	MANORANJAN MUDULI	2026-09-28	1. In declaration under affidavit. no.of paragraphs not furnished.
48	D-WP(C)/45792/2026	KUNAL KUMAR SWAIN	2026-09-28	1. Page 32 missing.
49	D-CRLMC/29626/2026	ANJAN KUMAR BISWAL	2026-09-28	1. Prayer of the I.A. No. 2679/ 2026 not correctly furnished.
50	D-ABLAPL/29617/2026	SONALI PANDA	2026-09-28	1. Synopsis and Dates and Events shall be in separate sheets 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

51	D-WP(C)/45785/2026	DHANANJAYA MUND	2026-09-28	14-NOT PROPERLY INDEXED.
52	D-BLAPL/29503/2026	BIRAJA PRASANNA DAS	2026-09-28	Reference certificate not correctly furnished.
53	D-ABLAPL/29572/2026	RONALISHA PRADHAN	2026-09-28	1-COURT FEE IS DEFICIENT. Court fees not filed.
54	D-WP(C)/44408/2026	GOUTAM CHARAN ROUT	2026-09-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annexures not attested.
55	D-CRLMC/26163/2026	UMESH CHANDRA DORA	2026-09-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of petitioner Who is husband of Victim be radacted from Cause title and petition.2.Name and address of victim appearing in Annx. be radacted properly and unredacted version of same be kept in closed cover.
56	D-MATA/45451/2026	TAPAN KUMAR BISWAL	2026-09-28	1.. Period of Delay 25 days
57	D-WP(C)/45400/2026	ANWESHA MISHRA	2026-09-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/45390/2026	SUBHRANSU BHUSAN MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation in affidavit not mentioned.
59	D-FAO/45706/2026	MAHENDRA KUMAR SAHOO	2026-09-28	under taking for oriya annex- not furnished, annex-1 not clear,
60	D-WP(C)/45173/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished.
61	D-WP(C)/44955/2026	SUDHANSU SEKHAR JENA	2026-09-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Age of the petitioner nos 5 and 6 not mentioned in C.T. ii) Annexure-5 not complete.
62	D-WP(C)/44419/2026	SANTOSH KUMAR DASH	2026-09-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Address of OP No.5 incomplete. 2. Ann.2 not attested.
63	D-ABLAPL/29553/2026	APARESH BHOI	2026-09-28	Name,address,mobile No. of the victim/informant be redacted from annx-1
64	D-WP(C)/45653/2026	SAKTIDHARA MISHRA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

65	D-WP(C)/45537/2026	SUBHADUTTA ROUTRAY	2026-09-28	1. age of petitioner no.6 not mentioned.
66	D-WP(C)/44839/2026	ANUP UDAYA SENAPATI	2026-09-28	1. Date of joining report under Annexure-1 does not tally with para-4 of the petition
67	D-WP(C)/45700/2026	KAJAL SAHOO	2026-09-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/45888/2026	ABHISHEK DASH	2026-09-28	1.Filing advocate not signed in Prayer.
69	D-BLAPL/29505/2026	ARIJEET MISHRA	2026-09-28	Reference certificate not correctly furnished.
70	D-ABLAPL/29670/2026	SARAT KUMAR RAYAGURU	2026-09-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
71	D-WP(C)/44464/2026	BIJAYA KUMAR NAYAK (3)	2026-09-28	1. H.C . B.A M.W S Rs 50/- to be paid in V.nama
72	D-WP(C)/45163/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr. L.Senapati, Ld.Advocate not furnished.
73	D-WP(C)/45876/2026	SUBHADUTTA ROUTRAY	2026-09-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/45180/2026	DURGESH NARAYAN RATH	2026-09-28	1. In Index,At Annexure-5 FAO no wrongly furnished.
75	D-WP(C)/44358/2026	SANTOSH KUMAR DASH	2026-09-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-ABLAPL/29668/2026	ASISH KUMAR RAY	2026-09-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title 2. Last line of Pages 12 and 19 are not readable
77	D-WP(C)/45416/2026	SUSANTA KUMAR TRIPATHY	2026-09-28	1. Page marking of Ann.1 not correct. 2.Address of Pet.No. 3 and 6 incomplete. 3. Para 6 missing. 4. Ann. No. in Para 8 not correct.
78	D-WP(C)/45431/2026	RUPESH KUMAR KANUNGO	2026-09-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-CRLMC/29766/2026	ASHOK KUMAR BEHERA	2026-09-28	1. Provision of Law not correctly furnished. 2. Signature of the petitioner No.3 (Minor) to be Redacted from the V.nama.
80	D-CRLMC/28917/2026	SISIRA PANIGRAHI	2026-09-28	1. Certified copy Annex-1 not filed
81	D-WP(C)/45886/2026	SAROJA KANTA SAMAL	2026-09-28	i) Annexure-1 and page no. 27 not neat and legible.

82	D-WP(C)/45161/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished.
83	D-BLAPL/29447/2026	SOUMYA RANJAN MOHANTY	2026-09-28	1. Reference certificate is not correctly furnished. 2. The name of the Lower Court mentioned in the petition does not tally with that of Rejection order. 3. T.R. case No. has not been mentioned also..
84	D-RPFAM/45491/2026	RASHMIKANTA MAHALIK	2026-09-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
85	D-WP(C)/45875/2026	MANOJ KUMAR PATI	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/44562/2026	STHITI DAS	2026-09-28	1. Reference certificate not furnished. 2. date of sign of Advocate not furnished in W.P
87	D-ABLAPL/29673/2026	KULDEEP MOHANTY	2026-09-28	1. Last Line of Page 11 is not readable
88	D-WP(C)/45515/2026	ADYASIDHI MISHRA	2026-09-28	i) Date mentioned in para 3(b) of the petition not tally with annexure-1.
89	D-OTAPL/45432/2026	UMESH CHANDRA SAHOO (JR. S.C.)	2026-09-28	1.Period of Delay 3 days
90	D-WP(C)/45845/2026	ABHISEK AGARWAL	2026-09-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Provision of law not correct.ii) Paragraph nos. not mentioned in Affidavit.iii) Page no. 22 not legible.iv) Sign. of the petitioner in vakalatnama and Affidavit not tally with his name.
91	D-CRLMP/29624/2026	ASHOK KUMAR SAHOO	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-WP(C)/45783/2026	DURGESH NARAYAN RATH	2026-09-28	1. Age of OP No.4 not furnished in CT.
93	D-WP(C)/45874/2026	SUBHADUTTA ROUTRAY	2026-09-28	1.Annx.6 not legible.2.Annx.4 not legible and underlined
94	D-BLAPL/29460/2026	ACHYUTANANDA PATTANAIK	2026-09-28	1 Synopsis and Datechart are not properly paginated.
95	D-WP(C)/45291/2026	PRAGYAN PARAMITA MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 12 and 13 not legible.
96	D-BLAPL/29161/2026	SATYANARAYAN MISHRA	2026-09-28	Page No. Not correctly furnished.
97	D-WP(C)/45671/2026	JYOTI RANJAN KHUNTIA	2026-09-28	1. In Index,at Annexure-3 office order no wrongly furnished.
98	D-CRLMC/29366/2026	SATYA SMRUTI MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.Copy of F.I.R. to be filed.2. Date of Charge sheet under Annexure-3 does not tally with Index and para-8 of the petition.

99	D-WP(C)/44470/2026	SUCHISMITA SARANGI	2026-09-28	1. The date of execution of V. nama not furnished.
100	D-ABLAPL/29549/2026	FARISH KUMAR RAI	2026-09-28	Page from 27 to 30 not legible. 2)Annx-5 not page marked
101	D-FAO/45458/2026	JYOTIRMAY GUPTA	2026-09-28	under taking for oriya annex not furnished, further SR after filling of c copy
102	D-BLAPL/29502/2026	BIDYADHAR MANSING	2026-09-28	Reference certificate not correctly furnished.
103	D-ABLAPL/29506/2026	ARIJEET MISHRA	2026-09-28	1. Reference certificate is not correctly furnished.
104	D-WP(C)/45167/2026	STHITI DAS	2026-09-28	1.Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished. 2.In declaration paragraph not correctly mentioned.
105	D-WP(C)/45134/2026	NEELAKANTHA PANDA	2026-09-28	In declaration deponent not signed.
106	D-WP(C)/45546/2026	PRAKASH KUMAR MISHRA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-WP(C)/45023/2026	SANJAY KUMAR PATRA	2026-09-28	1.L.A.A.Fee of Rs.10/- not paid in V.nama.
108	D-BLAPL/29470/2026	PRAVASH CHANDRA JENA	2026-09-28	1. Reference certificate is not correctly furnished.
109	D-WP(C)/45536/2026	PRAKASH KUMAR MISHRA	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-WP(C)/44432/2026	SOUMYA RANJAN MOHANTY	2026-09-28	.Petition not correctly addressed to Honorable Court
111	D-BLAPL/28611/2026	PRAKASH KUMAR SAMAL	2026-09-28	1. Reference certificate is not correctly furnished.
112	D-CRLMC/28641/2026	RAMANI KANTA PATTANAIK	2026-09-28	1. Subject code not correctly furnished in Index. 2. Annex-1 not furnished body of the petition.
113	D-WP(C)/45699/2026	KAJAL SAHOO	2026-09-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph declaration in IA not correct.
114	D-WP(C)/45257/2026	MAHENDRA KUMAR SAHOO	2026-09-28	Representation date not mentioned in Annexure-4
115	D-CRLREV/29485/2026	DIPANKAR ACHARYA	2026-09-28	Being aggrieved and Good ground certificate not furnished
116	D-BLAPL/29367/2026	SHYAM SUNDAR CHHUALSINGH	2026-09-28	14-NOT PROPERLY INDEXED. 1.Pending Lower Court case not properly mentioned in C.title. 2.Hologram of Rs.50/- not affixed in V.nama
117	D-CRLMC/29765/2026	ASHOK KUMAR BEHERA	2026-09-28	1. Provision of Law not correctly furnished. 2. Signature of the Petitioner No.3 (Minor) to be Redacted from the V.nama.
118	D-ABLAPL/29563/2026	BISWABHUSAN DAS	2026-09-28	Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2

119	D-WP(C)/44426/2026	BASUDEV BARIK	2026-09-28	1. Ann.17 marked as Ann.18.
120	D-SAO/44551/2026	SUKANTA KUMAR NAYAK	2026-09-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
121	D-WP(C)/45784/2026	DURGESH NARAYAN RATH	2026-09-28	1. Address of Petitioners not properly mentioned in CT.
122	D-WP(C)/44690/2026	MADHUMITA PANDA	2026-09-28	1. Page no.11 not legible
123	D-BLAPL/29419/2026	DALIRANI BEHURAY	2026-09-28	Non-redacted copy of Annexure-1 be kept in closed envelop
124	D-ABLAPL/29022/2026	SARBESWAR SAHOO	2026-09-28	1. FIR Copy need to be furnished as Annexure
125	D-ABLAPL/29620/2026	SUDHANSU PRASAD MAHAPATRA	2026-09-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and Dates and Events be furnished in separate sheets.2.Name of the Court differs in the Synopsis and Cause Title.3. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title .4. Date of Occurrence and Date of FIR are wrongly mentioned in the Dates and Events.5. Page 13 not legible . 6. One of the Ld. Advocates has not put his signature on V .nama.
126	D-WP(C)/45818/2026	KISHORE KUMAR MISHRA	2026-09-28	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not furnished in V.nama and both Affidavit. 2. Index. Synopsis and Date chart not attested by the Adv. for the petitioner.
127	D-WP(C)/45548/2026	MANAS PATI	2026-09-28	In Anx-2 copy of order in book mark and in petition does not tally.
128	D-WP(C)/45407/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana AND L.Senapati, Ld.Advocate not furnished.
129	D-WP(C)/44120/2026	ABHISHEK DASH	2026-09-28	i) Complete address of the opp. party nos. 2 to 5 not furnished in C.T.
130	D-WP(C)/45612/2026	DIPTI RANJAN MOHAPATRA	2026-09-28	Page 37 to 51 not legible.
131	D-WP(C)/45170/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished.
132	D-WP(C)/44609/2026	SUKANTA KUMAR MISHRA	2026-09-28	1. Annexure-4 not attested
133	D-WP(C)/45164/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished.
134	D-ABLAPL/29493/2026	SUDEEP KUMAR SARANGI	2026-09-28	1. Reference certificate is not correctly furnished.
135	D-RPFAM/45606/2026	PRAVASH CHANDRA JENA	2026-09-28	good ground not furnished
136	D-FAO/45856/2026	AKASH KUMAR BORAL	2026-09-28	name of petitioner does not tally with impugned judgement, further SR

137	D-WP(C)/45412/2026	STHITI DAS	2026-09-28	Mobile no.of Mr.M.Maharana Ld.Advocate not furnished.
138	D-WP(C)/45157/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Mohanty, L.Senapati not furnished.
139	D-ABLAPL/29619/2026	SATYA NARAYAN MISHRA 4	2026-09-28	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
140	D-WP(C)/43573/2026	TUSARKANTI PRAHARAJ	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Annexure-1 2 and 3 not mentioned in page no. 15 18 and 21 respectively.ii) Annexures are not attested.iii) One Kamal Lochan Dip executed his name in vakalatnama not a party in this petition.
141	D-WP(C)/45168/2026	STHITI DAS	2026-09-28	Mobile nos.of Mr.M.Maharana and L.Senapati, Ld.Advocate not furnished.
142	D-WP(C)/43854/2026	KAPILA CHARAN NAYAK	2026-09-28	i) copy not served to SC(T).ii) Paragraph no. mentioned in Affidavit of the I.A. not correct.iii) Address of the opp. party no4 not clearly visible.
143	D-WP(C)/45519/2026	ANKITA MUKHERJI	2026-09-28	1. Page no.14 not legible.
144	D-WP(C)/45160/2026	DURGESH NARAYAN RATH	2026-09-28	1. Annexure-3 not attested 2. Annexure-4 not legible 3. page no 23 not legible
145	D-WP(C)/45492/2026	JAGAJIBAN PRADHAN	2026-09-28	1. Page no.19 repeated twice. 2. Page no.12 and Annex-2 not legible
146	D-CONTC/45851/2026	ACHYUTANANDA PATTANAIK	2026-09-28	1.Index Sl no.4 and In Book Mark WP(C).no.wrongly mentioned.
147	D-WP(C)/45475/2026	MANISHA AGARWAL	2026-09-28	1. Complete address of opp. party not furnished in cause title and Affidavit 2. Annexures not marked in the concerned page also not attested. 2. Put up for S.r there after
148	D-BLAPL/29499/2026	AJIT KUMAR RAUT	2026-09-28	Rejection order page marking in book mark and in order copy does not tally.
149	D-OTAPL/45422/2026	UMESH CHANDRA SAHOOC (JR. S.C.)	2026-09-28	Period of Delay 3 days
150	D-WP(C)/45290/2026	PRAGYAN PARAMITA MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 11 to 13 not legible.
151	D-CRLA/24635/2026	SUSHANTA KUMAR SAMANTARAY	2026-09-28	1.Name of Relative of Victim appearing in Appeal Memo
152	D-BLAPL/29461/2026	DR. BINODA KUMAR MISHRA	2026-09-28	1. Reference certificate is not correctly furnished.
153	D-ABLAPL/29459/2026	AMLAN MOHANTY	2026-09-28	1. Page Nos. 13 and 14 are not legible properly.
154	D-WP(C)/45255/2026	MAHENDRA KUMAR SAHOO	2026-09-28	Representation date not mentioned in Annexure-6

155	D-WP(C)/44868/2026	BIBHUTI BHUSAN SWAIN	2026-09-28	1. Page nos.12 14 16 and 18 not filed.
156	D-ABLAPL/29669/2026	ASISH KUMAR RAY	2026-09-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present ALAPL in bold letter has not been mentioned below the Cause Title 2. Last line of Page 20 is not visible
157	D-WP(C)/45887/2026	SAROJA KANTA SAMAL	2026-09-28	i) Date mentioned in last line of para-9 of the petition not tally with annexure-3.
158	D-WP(C)/43363/2026	BIJAY KUMAR MOHANTY	2026-09-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Correct nomenclature not furnished in entire petition and sl. no. 3 of the Index. . ii) Provision of law not correctly furnished.
159	D-BLAPL/29182/2026	RAJKISHORE SWAIN	2026-09-28	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from F.I.R copy, petition and from Annexures 1 and 2. 3. The un-redacted copies of the same may be kept in sealed cover 4. Paragraphs mentioned in the petition are not under the Affidavit.